

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-111/2012/8377/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Raktim Duarah,
District & Sessions Judge,
Nagaon.

Dated Guwahati, the ^{4L} 30 September, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJN/8213 Dated 29.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with your official vehicle, at own cost, from the evening of 30.09.2023, till the morning of 03.10.2023**, as prayed for. Further, the Addl. District & Sessions Judge, No. 1, Nagaon and in her absence the next seniormost Judicial Officer available at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-111/2012/8378/A, dated , 30-09-23

Copy to:

✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)